

Company: Sol Infotech Pvt. Ltd.

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(2019) 12 NCLAT CK 0017

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 1386 Of 2019, Interlocutory Application No. 3935 Of 2019

Kshitiz Gupta (Liquidator In The Matter Of Abhishek Corporation

APPELLANT

Ltd.)

۷s

Asset Reconstruction Company (India) Limited And Ors

RESPONDENT

Date of Decision: Dec. 2, 2019

Acts Referred:

- Insolvency And Bankruptcy Board Of India (Liquidation Process) Regulations, 2016 -Regulation 32
- Insolvency And Bankruptcy Code, 2016 Section 14, 33, 35, 38, 39, 40, 60(5)
- Companies Act, 1956 Section 390(a), 391, 391(1), 391(1)(b)
- Companies Act, 2013 Section 68, 133, 230, 231, 232
- Competition Act, 2002 Section 7(1)
- Sick Industrial Companies (Special Provisions) Act, 1985 Section 4

Hon'ble Judges: S.J. Mukhopadhaya, J; Bansi Lal Bhat, J; Venugopal M, J

Bench: Full Bench

Advocate: Alok Dhir, Varsha Banerjee, Kunal Godhwani, Mukund Rawat

Final Decision: Disposed Of

Judgement